

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 259/1997
M.A. 2146/1997 in
O.A. NO. 551/1992

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New Delhi this the 18th day of December, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Suresh Pal
S/C Sukhar Singh,
R/O House No. 120-B, Kartar Nagar,
Shahdara, ... Applicant
Delhi-110032.

(By Ms. Richa Goel, Proxy Counsel for Mrs. Rani
Chhabra)

-Versus-

1. Shri Chander Prakash,
General Manager (Maintenance).
Fourth Floor,
19-B, Vidhan Sabha Road,
Lucknow, U.P.
2. Shri Jai Singh,
Director (Maintenance).
Telephone Exchange,
Dehradun.
3. Shri B. L. Gabba,
D.E.T. (Coxical),
Telephone Exchange,
Meerut.
4. Shri J. P. Sharma,
Assistant Engineer (Coxical).
Telephone Exchange,
Meerut. ... Respondents

(By Respondent Nos. 3 and 4 in person)

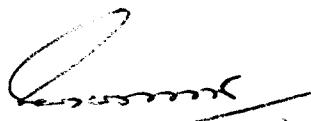
O R D E R (ORAL)

Dr. Jose . Verghese -

In view of our order, the petitioner Shri Suresh Pal was to be given the same relief as had been given in the previous O.A., in the absence of which the respondents were present in court today. It is shown to us that by an affidavit dated 11.12.1997, the

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relief as required to be given has been granted to Shri Suresh Pal vide order of the respondents dated 10.12.1997, and it is stated by the respondent present in court that Shri Suresh Pal has joined. In view of this statement, we dispose of this C.P. and discharge the notices.


(S. P. Biswas)

Member (A)


(Dr. Jose P. Verghese)
Vice Chairman (J)

/as/